

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S. SRI VENKATA
SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited
2.	Date of incorporation of corporate debtor	01 st May 2003
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Vijayawada.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111AP2003PTC040926
5.	Address of the registered office and principal office (if any) of corporate debtor	D.NO.19-8-97,Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India - 522003
6.	Insolvency commencement date in respect of corporate debtor	Order no. C.P. (IB)/11/AMR/2026 dated 08th May,2026 [Order received on 13 th May 2026]
7.	Estimated date of closure of the insolvency resolution process	04 th November,2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA. Mahalingam Suresh Kumar Reg. No.-IBBI/IPA-001/IP-P00110/ 2017-18/10217
9.	Address and e-mail of the interim resolution professional, as registered with the Board	M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 Ph.no: +91-94888-10404/ +91 73730 52341 Mail to: svssmpl.ibc@gmail.com / msureshkumar@icai.org
10.	Address and e-mail to be used for correspondence with the interim resolution professional	svssmpl.ibc@gmail.com
11.	Last date for submission of claims	27 th May,2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	

M/S. SPP Insolvency Professionals LLP (IBBI Registered IPE)

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited** on **08th May,2026** [Order received on **13th May 2026**].

The creditors of **M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited**, are hereby called upon to submit their claims with proof on or before **27th May,2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14.05.2026

Place: Coimbatore



CA. Mahalingam Suresh Kumar
IRP of **M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited** [Under CIRP]
IBBI Reg No. **IBBI/IPA-001/IP-P00110/ 2017-18/10217**
AFA No. **AA1/10217/02/311226/108768** valid upto
31/12/2026.

Published on 15.05.2026 in the following news papers,

1. The Hindu [Vijayawada Edition]- English
2. Andhrajyothy [Guntur Edition]- Telugu

Back to school



Hectic days: With schools set to reopen for the new academic year in June, the staff at the Autonagar government textbooks' sales office in Vijayawada are busy despatching the textbooks to distribution points in various mandals across Andhra Pradesh. K.V.S. GIRI

New initiative launched to upgrade infra at anganwadis

The Hindu Bureau
VIJAYAWADA

The Coromandel International Limited launched Project Mamatha, a community-focused initiative to develop anganwadis at Vakalapudi and Valasapaka villages near Kakinada as part of its CSR efforts. As a part of the project, the CIL will take steps to improve early childhood education infrastructure and foster nurturing spaces for young children and women in the rural areas. CIL Head (fertiliser manufacturing) Ch. Srinivasa Rao launched the programme by opening an upgraded anganwadi.

Five earth movers procured for sanitation works in city

The Hindu Bureau
VIJAYAWADA

MP Kesineni Sivanath and Vijayawada Central MLA Bonda Uma Maheswara Rao launched five earth movers procured by the Vijayawada Municipal Corporation (VMC), at the Ajit Singh Nagar Garbage Transfer Station on Thursday.

Officials said the five vehicles, with a capacity of 74 HP each, were procured at a cost of ₹2.22 crore to accelerate sanitation, drainage, and solid waste management works in the city.

Mr. Sivanath recalled that residents of the area had earlier faced severe problems due to garbage



MP Kesineni Sivanath, MLA Bonda Umamaheswara Rao, and other officials launching new earth movers at Ajit Singh Nagar Garbage Transfer Station in Vijayawada on Thursday. G.N. RAO

and drainage issues. "But now, the government is working hard to fix these issues," he said.

VMC Chief Engineer In-charge P. Satyakumari, Su-

perintending Engineer (Works) Chandrasekhar, officials, engineering staff, sanitation department officials, and local residents participated.

IN BRIEF

Man held for 'duping' pilgrims with fake darshan tickets

A man accused of duping devotees by posing as a Tirumala Tirupati Devasthanam (TTD) employee and promising special darshan tickets was on Thursday arrested by the Tirumala II Town police. The accused, identified as 33-year-old Bodapati Naveen Chowdary of Lingangunta village in Palnadu district, allegedly used social media platforms and phone calls to lure devotees by claiming that he could arrange Srivani darshan tickets and accommodation under Tirumala Tirupati Devasthanam employees' quota. Police said the accused reportedly cheated a Hyderabad-based woman employee of a leading Telugu television network and collected ₹65,000 in phases for six darshan tickets that were never issued. The amount included ₹47,000 transferred through UPI and ₹18,000 collected in cash after the victims arrived at Tirumala. Acting on a complaint, a special police team tracked down the accused and arrested him in Palnadu district. The police recovered ₹45,000 in cash, a mobile phone and bank passbooks from his possession. Inquiries by the police also revealed that four other cheating cases were registered against the accused in various districts in Andhra Pradesh.

Officials urged to enhance tourism at Erra Matti Dibbalu

Visakhapatnam Collector Abhishikth Kishore discusses steps to improve visitor amenities while preserving the ecological and geological character of area during a visit to the geo-heritage site

The Hindu Bureau
VISAKHAPATNAM

District Collector M. Abhishikth Kishore on Thursday directed officials to take up development initiatives to enhance the tourism and heritage significance of Erra Matti Dibbalu near Bheemuniapatnam.

During a visit to the geo-heritage site along with officials from the tourism, revenue, and mines departments, the Collector reviewed the existing conditions and discussed steps to improve visitor amenities while preserving the ecological and geological character of the area. He instructed officials to modernise the viewpoint, install signboards at key locations, and explore ways to attract more tourists in a regulated manner.

Mr. Kishore also sought details on the extent, boundaries, and historical significance of the formations. Located along the Vizag-Bheemuniapatnam coast, Erra Matti Dibbalu, or Red Sand Hills, is a notified national geo-heritage



District Collector M. Abhishikth Kishore along with officials during an inspection of the viewpoint at Erra Matti Dibbalu near Bheemuniapatnam on Thursday.

monument known for its rare red sand dune formations, believed to date back nearly 50,000 years.

First documented by British geologist William King in 1886, the formations provide evidence of ancient sea-level fluctuations, climatic shifts, and coastal geological processes. Spread across nearly 1,500 acres near the Bay of Bengal, the site is regarded as one of the few surviving

gullied red dune landscapes in South Asia.

Officials said that the Collector emphasised the need to promote tourism while ensuring conservation of the fragile landscape.

Tourism officials were asked to examine all possibilities for improving visitor experience and to submit proposals highlighting the uniqueness and scientific importance of the site.

Later in the day, Mr. Kishore participated in the State government's "One Month-One Village-Four Visits" programme at T. Nagarampalem village in Bheemuniapatnam mandal, where he interacted with residents and received petitions mainly related to revenue issues.

Addressing the villagers, the Collector said that lasting solutions to local problems could be achieved only through public cooperation and coordinated efforts by officials. He added that revenue officials would visit the village four times in a month to conduct field-level verification of grievances and assess the feasibility of resolving each issue.

The Collector said that the findings, including issues resolved and those that could not be addressed, along with reasons, would be shared with villagers at the end of the programme. He urged residents, including landowners living outside the village, to cooperate with officials during land surveys and field inspections.

Text & Context and Health

Weekday features on *The Hindu* epaper (epaper.thehindu.com) carry explainers, special articles and quizzes. In the latest issue (May 15, Friday), the following articles are available:

■ Capital flight and pressure on the rupee [newsthehindu.com/capitalflight](https://www.newsthehindu.com/capitalflight)

■ Medical education in India needs to pivot to quality over quantity [newsthehindu.com/health](https://www.newsthehindu.com/health)

You can use your smartphone's inbuilt features to access these articles. If it's an Android phone, use Google Lens to read and tap the url to access an article. If it's an iPhone, use Live Text on camera to do the same.

TRANSMISSION CORPORATION OF TELANGANA LIMITED
Viduyt Soudha, Khairatabad, Hyderabad-500082

E - PROCUREMENT TENDER NOTICE

The TGRANSCO invites bids online for the following works.

Spec. No.: e-TSTLI/01/2026. **Name of work:** Supply of material/Equipment, Erection, Testing & Commissioning of (i) Erection of 220KV DC Line (37KM) from 220/132KV SS Sadashivpet to M/s. Zaheerabad NIMZ Ltd., (ii) 2Nos 220KV Bay extensions at 220/132KV SS Sadashivpet and (iii) 2Nos 220KV Bay extensions and 1No. Metering bay at M/s. Zaheerabad NIMZ Limited in Sangareddy District against the Tender Specification No. e-TSTLI-01/2026 on Turnkey basis. **Tender Availability on website:** 20-05-2026.

NOTE: Further details can be seen in website: tender.telangana.gov.in
Fax No.: 040-23323565, Phone No.: 040-23396000, Extn.: 3552, 3424, 3672, 3305.
DIPR R.O. No.: 129-PP/CL-AGENCY/ADVT/2026-27 Sd/- Chief Engineer, Lift/Irrigation Schemes

ANDHRA PRADESH STATE CIVIL SUPPLIES CORPORATION LIMITED
Head Office: 10-152/1, Ashoknagar, Bandar Road, Vijayawada-520007

Mktg/M/0888/ICDS/FP/Oil Tender/July, 26 to Sep, 26 Dt: 14.05.2026

SHORT TENDER NOTICE

BIDS ARE INVITED FROM THE ELIGIBLE BIDDERS FOR SUPPLY OF 1092 KLS OF EDIBLE FORTIFIED POL WITH VITAMIN A & D IN ONE (1) LITRE & HALF (1/2) LITRE WITH SECONDARY PACKING SHALL BE 12/16 LITER POUCHES IN 1 CARTON TO ALL MSL POINTS OF THREE ZONES COMPRISING OF 28 DISTRICTS IN ANDHRA PRADESH FOR DISTRIBUTION UNDER ICDS/THR SCHEME FOR THE MONTHS OF JULY 2026 TO SEPTEMBER 2026 THROUGH NCDEx e Markets Limited (NEML) PLATFORM.

Andhra Pradesh State Civil Supplies Corporation Ltd invites Short Tenders for supply of 1092 KLS of Fortified Edible P.Oil with Vitamin A & D in One (1) Litre & Half (1/2) Litre with Secondary Packing shall be 12/16 Liter Pouches in 1 Carton to all MSL Points of the three zones comprising of 28 Districts in Andhra Pradesh.

All the interested bidders within Andhra Pradesh may visit www.apscscln.in and www.neml.in to view and download tender documents at free of cost.

Interested bidders need to register in portal as vendor i.e., in NCDEx e Markets Limited. **Contact:** Tel: 9962095999 or 9032429420 or 9885549722 and Email: askus@neml.in. Last date for registration and completion of formalities for the e-auction shall be up to 24.05.2026 upto 5.00 pm and the tentative date of online e-auction through NCDEx e-MARKETS LIMITED (NEML) platform would be 26.05.2026 at 11:30 am onwards.

Sd/- VC & MANAGING DIRECTOR

FORM A
PUBLIC ANNOUNCEMENT
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FOR THE ATTENTION OF THE CREDITORS OF M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited
2	Date of incorporation of corporate debtor	01st May 2003
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Vijayawada.
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111AP2003PTC040926
5	Address of the registered office and principal office (if any) of corporate debtor	D.NO.19-8-97, Near Suryadevara Estates, Etukur Road, Guntur, Andhra Pradesh, India - 522003
6	Insolvency commencement date in respect of corporate debtor	Order no. [CP/IB/11/7/AMR/2026] dated 08th May, 2026 [Order received on 13th May 2026]
7	Estimated date of closure of insolvency resolution process	04th November, 2026
8	Name and registration number of the insolvency professional acting as interim resolution professional	CA. Mahalingam Suresh Kumar Reg. No.-IBBI/IPA-001/IP-P00110/2017-18/10217 M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 Ph. No: +91-94888-10404/ +91 73730 52341 Mail to: svsmppl.ibt@gmail.com / msureshkumar@icai.org
9	Address and e-mail of the interim resolution professional, as registered with the Board	svsmppl.ibt@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	svsmppl.ibt@gmail.com
11	Last date for submission of claims	27th May, 2026
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	

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Submission of false or misleading proofs of claim shall attract penalties.

Date : 14.05.2026 CA. Mahalingam Suresh Kumar
Place : Coimbatore IRP of M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-18/10217
AFA No. AA1/10217/02/311226/108768 valid upto 31/12/2026.

TO ADVERTISE PLEASE CONTACT

Vijayawada : 0866-2553033/44
Guntur : 83414 43366
Ongole : 98481 70977
W. Godavari : 96429 93433
Tirupati & Kadapa : 97041 06892
Nellore & Anantapur : 98497 93093

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PERSONAL

CHANGE OF NAME

I, T PUSHPA (old name), W/o T GOPI, residing at 00, AB Colony, Penumuru, Chittoor Dist., A.P., 517126, India. Henceforth be known as THIMIRI PUSHPA (new name).

CHANGE OF NAME

I, PICHU GAYA SREE, D/o PICHU CHANDRA SEKHAR REDDY, residing at D.No.8-85, Akuthota Street, Newport, Chandragiri Village, Post & Mandal, Tirupati District. In my Passport bearing no.C5232598 my father's name was wrongly mentioned as PICHU CHANDRA SEKHAR REDDY (old name) instead of PICHU CHANDRA SEKHAR REDDY (new name).

TO ADVERTISE CONTACT

THE HINDU
Advt. Dept.,
VIJAYAWADA
0866-2553033/44/77
TIRUPATI
0877-2255577, 2255553

SRI VENKATESWARA VETERINARY UNIVERSITY
Administrative Office, Dr. Y.S.R Bhavan, Tirupati
C. No.383236/Sanc(C)/2026 Dated:02-05-2026

NOTIFICATION FOR RATE CONTRACT 2026-27

Physical Tenders are invited in the prescribed form from Reputed manufacturers / Authorized Dealers / Stockists/ Distributors for supply of various chemicals/Veterinary & Human Medicines / Drugs/Lab wares / Lab equipments / Glassware / Plasticware / Reagents / Glasses / Disposable articles / Vaccines / Micropipettes & whatman filter etc., for SVVU Institutions on Rate Contract basis for the year 2026-27 so as to reach this office on or before 25.05.2026 by 2.00 PM. For further details visit website www.svvu.edu.in & Contact No.0877-2248155.

Date: 02.05.2026 R VINOO, REGISTRAR

MUNICIPAL CORPORATION - TIRUPATI

The Commissioner, Municipal Corporation, Tirupati invites tenders on the e-Procurement platform from the "Eligible Contractors / Firms / Companies" for various developmental works vide IFB Nos: 01 to 04/TPT/AMRUT2.0, APTA / APTDC Funds, APEDB Funds, General / 25-26/TO, Dated : 14-05-2026.

1. AMRUT 2.0 : Replacement of 1400m dia UGD outfall sewer line (Renigunta - Thukivakam), desilting and repairs to the treated water channel as a demonstration sewerage reuse project (ECV: 2716.54 Lakhs).
2. APTA / APTDC Funds (Oberoi Project) : Shifting of drinking water pipeline passing through Oberoi project site (ECV: 82.86 Lakhs).
3. APEDB Funds : Repairs to IIIT Building for arresting leakages in ceilings of all floors and painting (ECV: 37.58 Lakhs).
4. General Fund : Providing CC Road From Annamayya Margh to Sri Sai Vishnu layout (Junction-1, Junction-2) at Janachaitanya Layout in Ward No - 01 (ECV: 39.51 Lakhs)

Total No. of Works is 04 with a total ECV of Rs. 2876.49 lakhs.

For further particulars please contact Municipal Engineer / Superintending Engineer during office working hours (or) visit - Procurement platform : <https://tender.apeprocurement.gov.in>.

Sd/- Commissioner
Municipal Corporation, Tirupati

ANDHRA PRADESH POLLUTION CONTROL BOARD
Regional Office : Plot No. 41, Opp. SBI, Gurunanak Road, Sri Kanakadurga Officer's Colony, VIJAYAWADA.

ENVIRONMENTAL PUBLIC HEARING NOTIFICATION

In accordance with the Notification No. SO 1533, dated 14th September 2006 its subsequent amendments thereof by Ministry of Environment, Forests and Climate Change, Government of India, we hereby notify the Environmental Public Hearing on the proposal of M/s. Sri Siva Balaji Crushers regarding Mining of Road Metal, Ballast, Rough Stone, Bulders & Manufactured Sand - 8.93,398 TPA or 3.57,359 m³/Annium and Morrum/Gravel, Ordinary Earth - 16,579 TPA or 11,052 m³/Annium in an extent of 4.233 Ha, mine lease area located at Sy.No. 801, Paritala (V), Kanchikacherla (M), NTR District. The details of the mining project activities submitted by the proponent are as follows:

1. Name & Address of the Project Office	M/s. Sri Siva Balaji Crushers, D.No. 11-88, Flat No. 505, Guntupalli, Ibrahimpatnam, NTR District, Andhra Pradesh.
2. Location of the Project	4.233 Ha of Mine Lease area Located Sy.No. 801, Paritala Village, Kanchikacherla Mandal, NTR District, Andhra Pradesh.
3. Name of the Authorized Person to be contacted with address and Phone No.	Sri Kakumanu Srinadh, Managing Partner M/s. Sri Siva Balaji Crushers, D.No. 11-88, Flat No. 505, Guntupalli, Ibrahimpatnam, NTR District, Andhra Pradesh. Phone : 9441775555, E-mail : srisivabalajicrushers@gmail.com
4. Project Cost	Rs. 95 Lakhs
5. Line of Activity	Mining of Road Metal, Ballast, Rough Stone, Bulders & Manufactured Sand - 8.93,398 TPA or 3,57,359 m ³ /Annium and Morrum/Gravel, Ordinary Earth - 16,579 TPA or 11,052 m ³ /Annium in an extent of 4.233 Ha Located at Sy.No. 801, Paritala Village, Kanchikacherla Mandal, NTR District, Andhra Pradesh.
6. Date / Time / Venue of Public hearing	Date : 16-06-2026 (Tuesday), Time : 12:00 P.M. Venue : Near the proposed mining area Paritala (V), Kanchikacherla (M), NTR District.
7. Places of availability of Executive Summaries (Telugu & English) & Draft EIA Report, which are kept open for public access and the Reports are also available in the website of APCCB i.e., www.pcb.ap.gov.in	

- a. Office of the Collector and District Magistrate, NTR District, Vijayawada.
- b. Office of the Member Secretary, A.P. Pollution Control Board, Paryavaran Bhavan, APIIC Colony Road, Gurunanak Colony, Vijayawada.
- c. Office of the Deputy Director (S), Ministry of Environmental, Forest and Climate Change, Integrated Regional Office (IRO), Green House Complex, Gopala Reddy Road, Vijayawada.
- d. Office of the Chief Executive Officer, Zilla Parishad Office, Machilipatnam, Krishna District.
- e. Office of the Revenue Divisional Officer (RDO), Nandigama.
- f. Office of the District Mines and Geology Officer, Vijayawada, NTR District.
- g. Offices of the Joint Chief Environmental Engineer, Zonal Office & Environmental Engineer, Regional Office, A.P. Pollution Control Board, Plot No. 41, Sri Kanakadurga Officer's Colony, Gurunanak Road, Vijayawada.
- h. Office of the Tahsildar, Kanchikacherla Mandal, NTR District.
- i. Office of the Tahsildar, Ibrahimpatnam Mandal, NTR District.
- j. Office of the Tahsildar, Veerullapadu Mandal, NTR District.
- k. Grama Panchayat Offices in NTR District, Kanchikacherla Mandal : Kanchikacherla (V), Perakalapadu (V), Gottumukkala (V), Paritala (V), Battinapadu (V), Gani Atukuru (V), Kothapet (V).
- l. Grama Panchayat Offices in NTR District, Ibrahimpatnam Mandal : Chilukuru (V), Kachavaram (V), Ketanakonda (V), Mulapadu (V), Kotikalapudi (V), Jupudi (V), Thummalapaalem (V), Damuluru (V).
- m. Grama Panchayat Offices in NTR District, Veerullapadu Mandal : Jujuru (V), Jagannadhapuram (V), Jammavaram (V), Narasimharaoapalem (V), Ponnavaram (V).

In accordance with MoEF & CC Notification No. S.O. 1533, Dated.14.09.2006, and its amendments thereof, Suggestions, Views, Comments and Objections of the public, if any on the proposed mining project activity are invited within 30 days from the date of publication of this Notification. All the persons can also make written representations to the undersigned officer of the A.P. Pollution Control Board. All the persons can also participate in the Environmental Public Hearing on the Date and Venue specified above to express suggestions, views, Comments and Objections if any.

Place: Vijayawada
Date: 14-05-2026

ENVIRONMENTAL ENGINEER,
A.P. Pollution Control Board, Regional Office, Vijayawada

